## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 7/ AId/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Bitti Constults & Developers Put. Ud

SECTION OF THE COMPANIES ACT: U/S 272 of companies cut of 2013

SI. NO. Name Designation Representation Signature

1. M. R. Bapri Ol And Object.

2. Among Bhoth Adw.

## Order dated 01.01.2017 in the matter CP NO 7/ALD/2017 Ritti Consultants & Pvt Ltd.

Shri Anurag Bhatt for the petitioner. Shri M.K Bagri, the OL for central government. A copy of petition be sent to the OL.

The case is fixed for hearing on maintainability of petition keeping n view a change in statue after IBC Code came into effect.

The matter be listed on 17.07.2017 for hearing on maintainability of the present petition.

01.06.2017

(H.P. CHATURVEDI, MEMBER (Judicial))